

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230- IA/840(AHM)2024
ITEM No.231- IA/844(AHM)2024
in
CP(IB)/164(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sundram Fasteners Limited

.....Applicant

Vs.

Amul Industries Private Limited

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Nitu Chaturvedi, Adv. a/w. Mr. Aditya Raval, Adv.

For the DM

: Name not mentioned

ORDER

IA/840(AHM)2024

Ld. Counsel for the DM appeared and stated that certain orders were passed by labour court. He sought time of 3 weeks. He is directed to file reply with copy of the order served on the applicant. RP directed to file a rejoinder if any before next hearing.

List for further consideration on 30.07.2024

IA/844(AHM)2024

It appears that respondents no 4 & 5 are not served. Ld. Counsel for the applicant is directed to collect the notice from registry and serve upon respondents no 4 & 5.

List for further consideration on 30.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)